

(c) whether there is any proposal to open more clinics for leprosy treatment in the State during the Fourth Plan?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). Yes, the result of the survey is as under:—

- (i) Persons examined—2,247,493.
- (ii) Total cases recorded—20,104
- (iii) Total cases registered for treatment—24,235.
- (iv) Healthy contacts registered for further follow-up—69,221.

(c) Yes, 40 additional Survey Education and Treatment Centres are proposed to be established in the State during the 1st year of the Fourth Plan.

Women Nursing Trainees in Kerala

4570. Shri P. Kunhan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government have received any representation to increase the stipend of the women nursing trainees in Kerala;

(b) whether Government are aware that the trainees are unable to meet all expenses with the present amount of Rs. 38 per month; and

(c) whether Government have any proposal to increase the amount since the cost of living is so high?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). The Government of Kerala received representations and have passed order; enhancing the monthly stipend given to students being trained as Auxiliary Nurse Midwives from Rs. 38 to Rs. 50 p.m. with effect from the 1st January, 1966. General Nursing trainees have already been getting stipends at the rate of Rs. 50 p.m. The trainees in each of these two courses are also provided with free accommodation.

Settlement of Blind Persons in Kerala

4571. Shri P. Kunhan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any schemes have been formulated by Government to settle the blind persons who are technically trained in Kerala;

(b) if so, the number of persons settled so far;

(c) whether Government are aware that many technically trained blind men are forced to beg for a living; and

(d) whether there is any proposal under consideration to give any financial assistance as a monthly pension to such persons as are handicapped due to blindness?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The information is being collected and will be laid on the Table of the Sabha as soon as possible.

(d) The State Government gives a grant-in-aid not exceeding Rs. 15 p.m. to destitute physically handicapped persons including the blind.

महाराष्ट्र में सिंचाई योजनायें

4572. श्री बे० सि० पाटिल : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र सरकार ने ये 11 मध्यम सिंचाई योजनायें अर्थात् (1) अमर गोदावरी (2) अमर लार्वा (3) कुकडी (4) अमर वर्षा (5) अमर पैनगंगा (6) हल्दवर्दा (7) तुलशी (8) मनार (9) दुधगंगा (10) गोदावरी और (11) पैनगंगा स्वीकृति के लिये भेजी हैं;

(ख) यदि हां, तो कब;

(ग) केन्द्रीय सरकार ने उनमें से कितनी योजनाओं को स्वीकृति दी है; और